

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2012

Dated : 29th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raj West Power Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Badran

Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Mr. Antaryami Padhyay
Ms. Ishita C. Dasgupta for R-1
Mr. P.N. Bhandari for R.2, 3 & 4

ORDER

We have heard Mr. R.K. Mehta, the learned counsel appearing for Respondent no.1 for some time.

Post the matter for further hearing on **26.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr